

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 118
CP(IB) 328 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Heliflex Hydraulics & Engg Co.
V/s
Seven Oaks Engineering Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate present
For the Respondent :

ORDER

No one appeared for the Corporate Debtor.

We direct parties to upload all their respective documents / pleadings on e-portal within seven days, if not uploaded.

Matter stands adjourned to 26.10.2021



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)